

**GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.4506
TO BE ANSWERED ON 29.03.2017**

UNHRC REPORT ON JAMMU AND KASHMIR

**4506. SHRIMATI MAUSAM NOOR:
SHRI M. I. SHANAVAS:**

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the status of the United Nations Human Rights Council (UNHRC) and its report on Jammu and Kashmir (J&K); and**
- (b) the details of policy being adopted by the Government with regard to the UNHRC and its activities in J&K?**

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
(SHRI M. J. AKBAR)**

- (a) The United Nations Human Rights Council (UNHRC) is a subsidiary body of the United Nations. There is no report of UNHRC on Jammu and Kashmir (J&K).**
- (b) UNHRC has no standing in J&K.**
